## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following transfer & posting is hereby made in official exigency, with immediate effect.

Name of the Official	From	То
Ms. Seema Vohra EC: 38643851	Sr. PA in the O/o Chairman (IT & Digitization), Delhi District Court, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi.  (In Diverted Capacity)

Note: Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered deliberate insubordination and the official shall be placed under suspension and disciplinary action shall be taken against the official, as per rules.

(SANIAY SAN

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

Storeway Control

No. 18936 - 956 /Admn-I/P & T/HQs/2024

Dated, Delhi the 21 MAR 2

## Copy forwarded for information and necessary action to: -

- 1. The Hon'ble High Court of Delhi, New Delhi in respect of letter no. 5816/EI-6/Estt.-I/DHC dated 12.03.2024.
- The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act), CBI, Rouse Avenue Court Complex, New Delhi.
- 3. The Ld. Officer In-Charges/DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
- 4. The Ld. Officer and Official concerned.
- 5. The O/o Ld. Chairman, IT & Digitization, Delhi District Court, Rouse Avenue Court Complex, New Delhi.
- 6. The Personal Office of the undersigned.
- 7. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 8. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- 9. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central District, Tis Hazari Courts, Delhi.
- 10. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
- 11. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.

2 Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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